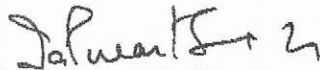


OFFICE OF THE DISTRICT & SESSIONS JUDGE(HQs) : DELHI

C I R C U L A R

It is impressed upon all the Metropolitan Magistrates, dealing with the cases of 'Traffic Courts', to submit a monthly statement of Traffic Challans to concerned Ld. CMMs with a copy to concerned T.Is of the circle for reconciliation, in the following format :

Challans in the beginning of the month	Challans received during the month	Challans disposed off during the month	Remaining Challans at the end of the month

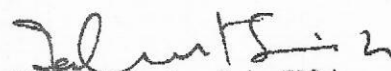

(Talwant Singh)
District & Sessions Judge(HQs)
Tis Hazari Courts, Delhi

32525-568.
No.Admn.II/Misc./2018

Dated, Delhi the 10 MAY 2018

Copy forwarded for information and necessary action to :

1. Ld. District & Sessions Judges, West, New Delhi, East, North-East, Shahdara, South, South- East, North, North-West & South-West District, Delhi/New Delhi with the request to circulate amongst all concerned for necessary compliance.
2. Ld. CMMs Central, West, New Delhi, East, North-East, Shahdara, South, South-East, North, North-West & South-West District, Delhi/New Delhi.
4. Ld. MMs, Central District, THC Delhi dealing with the cases of Traffic Courts.
5. Personal Office of undersigned.
6. Spl. C.P. (Traffic), 5th Floor, PHQ, New Delhi with the request to circulate amongst all T.Is.
7. All the Sr. AO (Judicial)/AO (Judicial)/Branch Incharges, Judicial Branches, Central, West, New Delhi, East, North-East, Shahdara, South, South-East, North, North-West & South-West District, Delhi/New Delhi.
8. The Dealing Assistant Website Committee Delhi.
9. Hindi Section, Room No. 262, Tis Hazari Courts, Delhi.


District & Sessions Judge(HQs)
Tis Hazari Courts, Delhi